

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-16408-JK (LD) of 2023

DATED:- 01 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/32/2023

Dated:- 01 - 12 - 2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Agriculture Production & Farmers Welfare Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.16408 -JK(LD) of 2023 dated 01.12.2023

S. No	Case No. and Title of Case	OIC
01	WPC No. 237 /2023 Ishtiyaq Ahmad Dar V /s UT of J&K	Feroz Ahmad Shapoo ADLE, Srinagar
02	WPC No. 2988/2023 Ghulam Ahmad Sheikh and others V/s UT of J&K	-do-
03	O.A No. 730/2023 Aijaz Ahmad Mir & others U.T of J&K and Others	Dr Qazi Showkat Asstt Entomologist
04	o.A No.800/2023 Nazir Ahmad Tantary and others V/s UT of J&K and others	Showkat Ahmad Mughal (ADO Veg. Anantnag)
05	WPC No. 2367/2023 Syed Farooq Ahmad Andrabi	-do-
06	OA No. 189/2023 Mohammad Ashraf War	Mukhtar Ahmad Karnai (SMS- DL Kupwara)
07	CRM(M) 139/2023 Balvinder Singh Yadav	Feroz Ahmad Shapoo ADLE, Srinagar
08	O.A No. 851/2023 Balbir Singh Sodhi	Ab. Majeed Lone (SMS-DL) Bandipora
09	WPC No.2681/2023 Sabia Jan /s UT of J&K and others	Rattan Lal Sharma (ASCO Pulwama)
10	TA No. 3202/2021 Mubarak Ahmad Mir	Mohammad Amin Sheikh DAO Kulgam
11	OA No. 907/2023 Javaid Maqbool Dar v/s U.T of J&K and Ors.	Sheikh Inmaul Gul (ASCO Baramulla)

Rezaqul